DELHI LEGISLATIVE ASSEMBLY

DELHI LEGISLATIVE ASSEMBLY BULLETIN PART-I (Brief summary of Proceedings) Monday 22nd June, 2009/Ashadha 2, 1931(Saka)

No.12

1.	2.02 P.M	Dr. Yoganand Shastri, Hon'ble Speaker in Chair.
2.	2.03 P.M.	 Prof. Vijay Kumar Malhotra, Leader of Opposition raised the issue of hike in development charges of water & sewerage by Delhi Jal Board in the Capital before the presentation of Annual Budget. The Chief Minister intervened the matter and assured that it would be looked into.
3.	2.05 P.M.	 Question Hour: Starred questions No. 82 & 83 were asked and replied. Replies to Starred questions No 81 & 84 to 100 and Un-starred questions No. 170 to 216 were placed on the Table.
4.	3.02 P.M.	 Special Mention (Rule-280): The following Members raised matters under Rule 280. 1. Shri Sahab Singh Chauhan 2. Shri Sumesh Shokeen 3. Shri H.S.Balli 4. Shri Devender Yadav 5. Shri Ram Singh Netaji (Minister of Food & Supply intervened.) 6. Dr.S.C.L.Gupta 7. Shri Mohan Singh Bisht 8. Shri Sat Prakash Rana 9. Shri Dharam Deo Solanki 10. Shri Anil Bhardwaj (Chief Minister intervened.) 11.Shri Veer Singh Dhingan
5.	3.45 P.M.	Statement of the Minister: Shri Raj Kumar Chauhan, Minister of Development made a statement regarding the issuance of SC, ST & OBC certificates on objections raised by Shri Karan Singh Tanwar. Hon'ble Speaker ruled that the Assembly Secretariat will examine the issue along with the papers submitted by the Development Minister.
6.	3.51 P.M.	 Papers laid on the Table: Dr. A.K.Walia, Minister of Finance laid the copy of following papers: (i) Notification No.7 (7)/Policy-III/VAT/2005-06/662-673 dt. 17/12/2008 regarding to file returns in electronic form within 42 days of the end of tax period. (ii) Notification No. 7(7)/Policy-III/VAT/2005-06/341-353 dt. 8/9/2008 regarding inclusion one more bank in already provided scheme for dealers to deposit tax etc through e-payment. (iii) Notification F.3(2)/Fin/T&E/08-09/JS(F)/110 dt. 4/3/2009 regarding Delhi Value Added Tax Appellate Tribunal

7.

3.52

P.M.

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(Qualifications, Salaries, Allowances, and other conditions of Service of Members) Rules-2009.

- (iv) Notification F.10(13) Fin(T&E)/2008-09/jsfin/197 dt. 4/6/2009 regarding amendment in Delhi Liquor License Rules, 1976.
- Notification F.10 (12) Fin (T&E)/2008-09/jsfin/199 (v) dt. 4/6/2009 regarding amendment in the Delhi Intoxicants License and Sale Rules, 1976.
- (vi) Notification F.10 (13) Fin (T&E)/2008-09/jsfin/198 dt. 4/6/2009 regarding amendment in Delhi Draught Beer Rules. 1977
- Notification F.10 (12) Fin (T&E)/2008-09/jsfin/200 (vii) dt. 4/6/2009 regarding amendment in Delhi Liquor License Rules, 1976.
- **Introduction of Bill**
 - Smt. Sheila Dikshit, Chief Minister introduced "The National Law School of Delhi University (Amendment) Bill, 2009 (Bill No. 5 of 2009)" with the leave of the House.

Consideration and Passing of Bill:

Shri Mangat Ram Singhal, Minister of Law, Justice & Legislative Affairs moved that "The Members of Legislative Assembly of the National Capital Territory of Delhi (Salaries, Allowances, Pension etc) (Amendment) Bill, 2009 (Bill No. 01 of 2009) introduced on 25th February. 2009 be taken into consideration.

The Members desired that a House Committee may be formed to look into the matter relating to the Salary and other Allowances of the Hon'ble Members.

The Following Members participated in the debate:

- 1. Prof. Vijav Kumar Malhotra
- 2. Shri Sahab Singh Chauhan
- 3. Shri Karan Singh Tanwar

Minister of Law replied to the debate.

The Bill was considered clause wise.

Minister of Law also moved that ""The Members of Legislative Assembly of the National Capital Territory of Delhi (Salaries, Allowances, Pension etc) (Amendment) Bill, 2009 (Bill No. 01 of 2009)" be passed.

The Motion was put to vote and adopted by voice-vote.

- 8. 4.09 Statement of the Minister:
 - P.M. Prof. (Smt.) Kiran Walia, Minister of Health made a statement on the issue of Swine Flu.
- 9. 4.10 House adjourned for tea-break.
- P.M. 10.
 - 4.45 House reassembled. P.M.
 - Hon'ble Speaker in Chair.

Hon'ble Speaker heartily welcomed the Ex-MLAs Shri Vijay Jolly and Shri Charan Singh Kandera and also the International Cricket Player Shri Amit Mishra and National Cricket Coach Shri Sanjay Bhardwaj who were present in the L.G.'s Gallery.

11. 4.47 BUDGET (2009-2010):

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12	5.25	House Adjourned up to 2.00 PM on 23 rd June, 2009.
		for the financial year 2009-10.
	P.M.	Dr. A.K.Wallia, Minister of Finance presented the Annual Budget

22nd June, 2009

Siddharath Rao Secretary